

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The Voluntary Retirement of Sh. Sunil, S/o Late Sh. Govind Singh, Sr. Personal Assistant (Emp Code: 3121/71052570), posted in the Court of Ms. Nisha Sahay Saxena, Ld. Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi, is hereby accepted and he stands relieved from his official duties w.e.f. 06.07.2026 (A/N). The steps to complete his pension papers and other relevant documents be taken up, as per CCS Pension Rules and after completing necessary codal formalities.

(Signature)

(Anju Bajaj Chandna)

Principal District & Sessions Judge (HQs):

Tis Hazari Courts, Delhi

Delhi, Dated the **03 JUL 2026**

49599-654
No. _____/Estt.-1/PF/2026

Copy forwarded for information & necessary action to:-

1. O/o. all the Principal District & Sessions Judge, Delhi/New Delhi.
2. The Drawing and Disbursing Officer/Sr. Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts/ North-West District, Rohini Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of any government accommodation.
3. The Administrative Officer (Judicial)/Branch Incharges, Administration Branch, Central District, T.H.C/ North-West District, Rohini Courts, Delhi.
4. The A.O. (Judicial), Litigation & Vigilance Branch, Central District, T.H.C/ North-West District, Rohini Courts, Delhi.
5. The concerned Pay and Accounts Office through Accounts Branch, Central District, Tis Hazari Courts/ North-West District, Rohini Courts, Delhi.
6. Dealing Officials, Establishment Seat/Posting & Transfer Seat/ Seniority & Promotion Seat, Admn. I, Central District, THC, Delhi.
7. Dealing Officials, ACR Cell/ Leave Seat/ Layers Seat/ Recruitment & Promotion Cell/ Pay Bill/Pension Cell, Central District, THC, Delhi.
8. Dealing Officials, Service Book/Computer Branch/ General Branch/ Library Branch/ Vigilance Branch, Central District, Tis Hazari Courts, Delhi.
9. Dealing Officials, Service Book/Leave Seat/ Computer Branch/ General Branch/ Library Branch/ Vigilance Branch/ Pay Bill/ Pension Cell, North-West District, Rohini Courts, Delhi.
10. All the PRO/APRO, Tis Hazari Courts/Rohini Courts/KKD Courts/PHC Courts/Saket Courts/Dwarka Courts, Delhi/New Delhi.
11. The Website Committee, THC, Delhi.
12. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
13. Sh. Sunil, Sr. Personal Assistant, (Emp Code: 3121/71052570) posted in the Court of Ms. Nisha Sahay Saxena, Ld. Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi, with the direction to start process regarding surrendering of government accommodation.

(Signature)

(Sanjay Ambavat)

Administrative Officer (Judicial)

Administration Branch-I, Central District

O/o The Principal District & Sessions Judge (HQs):

Tis Hazari Courts, Delhi